

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No. 157

Dated the 20th December, 2022

No. HCM/1/96/BENCH/

Hon'ble The Chief Justice is pleased to constitute Single Bench Vacation court with the following Hon'ble Judge to take up urgent matters during the ensuing Christmas and Winter Vacation starting from 23rd December, 2022 to 9th January, 2023 as shown below:-

VACATION COURT

Date	Hon'ble Judge for Vacation Court
29 th December, 2022	Hon'ble Mr. Justice A. Bimol Singh
5 th January, 2023	Hon'ble Mr. Justice A. Bimol Singh

Further, it is informed that urgent matters which are sought to be listed before the Vacation Court may be file on 28th December, 2022 (Wednesday) and 2nd January (Monday), 2023 till 12:00 Noon respectively. They shall be accompanied by separate applications for urgent listing before the Vacation Court by clearly mentioning the reasons for urgency.

By Order etc.

Sd/-

(YumkhamRother)
REGISTRAR (JUDL.)

HIGH COURT OF MANIPUR

Imphal, the 20th December, 2022

No. HCM/1/96/BENCH/21936-56

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The Deputy Solicitor General of India.
5. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
6. The President, AMBA, Manipur. } *to the learned members*
7. The Office of the BAR Council of Manipur.
8. All the Jt. Registrars, High Court of Manipur.
9. All the Deputy Registrars, High Court of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. All the Assistant Registrars, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.


REGISTRAR (JUDL.)